

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 129(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE COMPANY: Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|------------------------|--|-----------------------|------------------|
| | For the Petitioner (s) | : Mr. Jatin Mongia, Advocate Mr. Rajnish Chadha, Advocate | | |
| | For the Respondent (s) | : Mr. Saurabh Kalia, Advocate Ms. Samrighi Gogia, Advocate Mr. Sidharth Nagpal, Advocate | | |

Order

Though there is no reply filed by R-7, arguments have been advanced. To come up for arguments of other contesting respondents on 21st and 22nd August, 2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)